Statement 7: Financing of Gross Fiscal Deficit – 2010-11 (Accounts) (As per cent to Total)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	State Provident Funds, *etc.*	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)
1	2	3	4	5	6	7	8	9	10	11	12
I. Non-Special Category											
1. Andhra Pradesh	87.8	5.8	19.0	-1.9	13.6	8.0	14.4	0.5	-11.4	-19.0	-16.9
2. Bihar	43.0	8.0	38.6	12.4	6.4	0.6	1.3	-5.6	2.0	-5.3	-1.5
3. Chhattisgarh	57.4	-16.5	-91.2	12.7	-80.3	6.9	-86.8	27.6	-8.2	12.0	266.5
4. Goa	37.4	0.2	40.8	16.3	27.4	8.5	30.2	-0.1	0.8	0.3	-61.7
5. Gujarat	69.3	-3.1	17.4	5.7	4.7	2.9	16.8	8.7	0.5	-3.7	-19.2
6. Haryana	57.3	2.5	12.9	6.3	10.3	0.1	4.4	-0.8	4.2	1.9	0.9
7. Jharkhand	16.5	-3.1	7.8	10.1	5.0	-1.2	20.0	-1.1	-0.3	-4.2	50.5
8. Karnataka	9.7	5.7	17.2	4.0	15.0	8.5	19.1	-2.8	-0.3	-0.2	24.0
9. Kerala	61.7	0.7	0.5	6.5	32.2	0.3	6.1	-2.6	0.3	-2.1	-3.7
10. Madhya Pradesh	61.8	10.9	30.0	-0.9	14.7	5.2	31.8	1.6	9.8	-8.4	-56.7
11. Maharashtra	56.1	1.8	27.3	5.1	10.7	-0.7	33.2	-5.8	-2.6	-5.7	-19.5
12. Odisha	-94.7	-96.7	155.6	81.7	185.9	2.6	23.4	-2.7	-0.6	-44.6	-109.8
13. Punjab	63.4	0.1	9.7	-6.9	16.4	0.2	9.0	-3.6	-0.3	-1.7	13.7
14. Rajasthan	117.2	-2.3	-13.4	13.0	68.9	-15.4	21.4	-1.1	–	-1.6	-86.8
15. Tamil Nadu	52.3	6.2	9.3	1.1	7.6	-8.5	8.6	0.1	0.8	-1.8	24.3
16. Uttar Pradesh	58.4	-5.4	31.4	1.0	28.2	13.6	10.7	4.4	2.1	-4.4	-40.0
17. West Bengal	43.2	2.7	47.7	0.1	5.8	-1.3	4.5	-2.3	-1.4	-4.8	5.8
II. Special Category											
1. Arunachal Pradesh	–	299.0	-1,056.7	-580.2	-839.3	–	-2,429.8	2,208.8	-109.3	-118.5	2,726.0
2. Assam	15.1	-5.4	43.2	3.6	27.1	6.8	-51.1	9.2	1.4	-0.1	50.2
3. Himachal Pradesh	21.2	-1.3	35.5	7.5	48.5	-3.3	18.2	7.5	2.6	-13.9	-22.4
4. Jammu and Kashmir	131.6	-4.1	61.2	-97.1	50.8	0.1	2.5	7.1	-16.8	5.0	-1.4
5. Manipur	45.4	-8.0	0.1	5.2	7.3	-1.2	68.0	0.9	-14.3	-10.5	7.0
6. Meghalaya	35.1	-5.6	26.3	11.6	24.7	-1.2	-3.0	-8.6	-1.3	-65.9	87.8
7. Mizoram	38.8	-3.1	5.6	2.2	42.8	-0.7	51.1	59.2	-5.6	-1.4	-88.9
8. Nagaland	73.0	-7.3	5.5	0.1	28.3	–	25.7	1.1	-32.8	-6.7	13.0
9. Sikkim	-9.8	-5.4	-1.5	-4.3	31.1	-1.0	6.3	-30.9	-8.9	27.9	96.5
10. Tripura	77.2	-11.5	54.4	23.3	83.1	-0.3	22.9	-13.2	-13.5	-2.8	-119.6
11. Uttarakhand	48.3	0.9	50.0	9.9	47.2	1.5	2.5	18.0	12.9	-0.7	-90.5
All States	**55.0**	**0.4**	**23.9**	**2.0**	**17.2**	**1.6**	**14.2**	**0.2**	**-0.6**	**-4.8**	**-9.2**
Memo item:											
1. NCT Delhi	–	–	-492.9	–	–	–	–	–	–	–	592.9
2. Puducherry	–	8.4	-4.2	–	5.9	-0.9	-5.7	-54.8	–	95.4	56.0

'–' : Nil/Negligible.

Note: (1) Same as in Appendix Table 17.

(2) 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

(3) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

Source: Budget Documents of the State Governments, State Finance Accounts, CAG for 2010-11 in respect of Jammu and Kashmir.